

SCHEDULE II

FORM C

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

[20.08.2021]

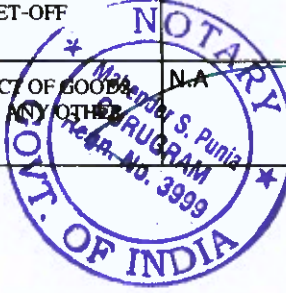
To
 Mr. A. Arumugam
 The Liquidator
 1/56, Market Road, Devi Stores
 1st Floor, Kelambakkam – 603103 Chennai
 Email: arumuru2008@gmail.com
 Mobile No. + 91 8015240147

From
 Fujifilm India Private Limited
 Registered Office – Business Centre Office No. 521, Level V, Caddie Commercial Tower, Hospitality
 District Aerocity IGI Airport, New Delhi – 110037
 Corporate Office – Unitech Cyber Park, 8th Floor, Sector 39, Gurugram- 122001 Haryana

Subject: Submission of proof of claim in respect of the liquidation of [name of corporate debtor] under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,
 Fujifilm India Private Limited [Name of the operational creditor] hereby submits this proof of claim in respect of the liquidation of **XEDON MEDIA PRIVATE LIMITED** [name of corporate debtor]. The details for the same are set out below:

1.	NAME OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	FUJIFILM INDIA PRIVATE LIMITED (CIN U24233DL2007 PTC 171054)
2.	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	Registered office: Business Centre Office No. 521, Level V, Caddie Commercial Tower, Hospitality District Aerocity IGI Airport New Delhi -110037
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	PRINCIPAL: 13,36,600/- INTEREST : 5,63,569 /- TOTAL CLAIM:19,00,169/-
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	Ledger of operational creditor
5.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS	NA
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	The operational creditor sold its equipment in 28.09.2016 and claim is related to said invoice and details are given in ledger.
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	N.A
8.	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY	N.A



For Fujifilm India Private Limited

(Kumaradramani)
 Company Secretary
 Memb. No.-FCS7413

8A.	WHETHER SECURITY INTEREST RELINQUISHED	NO
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NA
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	Deutsche Bank Deutsche Bank AG ECE House, 28 KG Marg, New Delhi-110019 MICR Code:110200002 IFSC Code: DEUT0796DEL Current Account No. 1541580003
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	(i) Ledger (ii) Invoice

Signature of operational creditor or person authorised to act on his behalf
(Please enclose the authority if this is being submitted on behalf of the operational creditor)

Name in BLOCK LETTERS: KUMAR INDRAMANI

Position with or in relation to creditor COMPANY SECRETARY

Address of person signing FUJIFILM INDIA PRIVATE LIMITED
Unitech Cyber Park, 8th Floor, Sector 39, Gurugram-122001

*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.

AFFIDAVIT

I, Kumar Indramani, Company Secretary & Authorized Representative of Fujifilm India Private Limited having Registered Office at Business Centre Office No. 521, Level V, Caddie Commercial Tower, Hospitality District Aerocity IGI Airport New Delhi - 110037 [name of deponent], currently residing at B6/J2 Shalimar Garden Extension II, Sahibabad, Ghaziabad (U.P) [address of deponent], do solemnly affirm and state as follows:

- The above named corporate debtor was, at liquidation commencement date, that is, the 11th day of March, 2019 and still is, justly and truly indebted to Fujifilm India Private Limited in trade, in the sum of Rs. 19,00,169/- .
- In respect of my claim of the said sum or any part thereof, I have relied on and the documents specified below:
 - Copy of Ledger
 - Invoice Copy

[Please list the documents relied on as evidence of debt.]

- The said documents are true, valid and genuine to the best of my knowledge, information and belief.
- In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/ our use, had or received any manner of satisfaction or security whatsoever, save and except the following:

[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the operational creditor which may be set-off against the claim.]

Solemnly, affirmed at _____ on _____ day, the _____ day of August, 2021

Before me,

Notary / Oath Commissioner



For Fujifilm India Private Limited

(Kumar Indramani)
Company Secretary
Deponent's Signature

VERIFICATION

I, the Deponent hereinabove, do hereby verify and affirm that the contents of para to of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom. Verified at _____ on this _____ day of August, 2021.

For Fujifilm India Private Limited

Deponent's (Sugmar Indramani)
Company Secretary
Memb. No.-FCS7413



ATTESTED

MAHENDER S. PUNIA
ADVOCATE & NOTARY
Distt. Gurugram (Haryana) India

20 AUG 2021

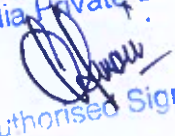
FUJIFILM India Pvt Ltd.
 C/O : Bldg.C-3, Shri Kalki Logistics Pvt.Ltd. Old Bhiwandi-Agra Road, Dhamangaon,
 Distt Thane,Thane 421302

CIN U24233DL2007PTC171054
 Tin No./LST No. 27940677946V
 CST No. 27940677946C
 PAN No.
 Ser. Tax Reg. No. AABCF1594JST001

Bill To: 1014416 Xedon Media Private Limited No:519/1, Raja nagar Annex,Opp-NGGO Colony, Gorimedu 636008 Salem INDIA Dispatch through TIN No: 33522707415 CST No: 1283004	Book No. : 1 Inv. No. : 90046243 Date :28.09.2016 Ship to : 1014416 Xedon Media Private Limited No:519/1, Raja nagar Annex,Opp-NGGO Colony, Gorimedu 636008 Salem INDIA Mobile No. 7708066030 Tel No. TIN No. : 33522707415 PO Number:1138 CST No. : 1283004 PO Date :21.06.2016 PAN No. AAACX0675K
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Please receive the undermentioned goods intact per bearer and return the duplicate copy duly signed.

Way Bill No.:	LR No. :	LR Date :		
1	ACUITY SELECT 26 M (3)	16524553	1 EA	10,500,000.00
				10,500,000.00
2	CLEAR UV FUJI ACUITY RANGE	KN391/1.000	2 EA	8,500.00
				17,000.00
3	ACUITY ADVANCE SELECT ROLL OPT	16329628	1 EA	1,132,216.04
				1,132,216.04
4	HIGH PERFORMANCE YELLOW	KN-867/2.000	5 EA	17,000.00
				85,000.00
5	UVIJET ACUITY KN BALCK	KN-004/2.000	2 EA	17,000.00
				34,000.00
6	STARTER KIT ACUITY SELECT 20 SERIES (3)	16524670	1 EA	41,489.04
				41,489.04
7	HIGH PERFORMANCE WHITE	KN-021/1.000	1 EA	10,500.00
				10,500.00
8	UVIJET ACUITY KN CYAN	KN-215/2.000	4 EA	17,000.00
				68,000.00
9	HIGH PERFORMANCE YELLOW	KN-052/2.000	5 EA	17,000.00
				85,000.00
			22.000 Total	11,973,205.08
			Trade Discount	1,473,205.08

Certified True Copy
 For Fujifilm India Private Limited

 Authorized Signatory

* Goods once sold shall not be taken back.
 * Disputes, if any, shall be subjected to courts of Delhi.
 * Account Payee cheques in favour of "FUJIFILM India Pvt. Ltd."

For FUJIFILM India Pvt Ltd.

Warehouse: Bldg.C-3, Shri Kalki Logistics Pvt.Ltd., Old Bhiwandi-Agra Road, Dhamangaon,, Distt Thane, Thane- 421302

FUJIFILM India Pvt Ltd.
C/O : Bldg.C-3, Shri Kalki Logistics Pvt.Ltd. Old Bhiwandi-Agra Road, Dhamangaon,
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PAN No.
Ser. Tax Reg. No. AABCF1594JST001

Bill To: 1014416 Xedon Media Private Limited No:519/1, Raja nagar Annex,Opp-NGGO Colony, Gorimedu 636008 Salem INDIA Dispatch through TIN No: 33522707415 CST No: 1283004	Book No. : 1 Inv. No. : 90046243 Date :28.09.2016 Ship to : 1014416 Xedon Media Private Limited No:519/1, Raja nagar Annex,Opp-NGGO Colony, Gorimedu 636008 Salem INDIA Mobile No. 7708066030 Tel No. TIN No. : 33522707415 PO Number:1138 CST No. : 1283004 PO Date :21.06.2016 PAN No.: AAACX0675K
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Please receive the undermentioned goods intact per bearer and return the duplicate copy duly signed.

Way Bill No.:	LR No. :	LR Date :
		Total after Discount 10,500,000.00
		CST @2% 210,000.00
		Net Payable 10,710,000.00
Amount In Words: ONE CRORE SEVEN LAKH TEN THOUSAND Rupees		
Terms of Payment: 100% Advance		

Declaration :

// We hereby certify that me / our registration certificate under the Maharashtra Value Added Tax Act 2002 is in force on the date on which the sale of the goods specified in this "TAX INVOICE" is made by me / us and the transaction of the sales covered by this TAX INVOICE has been effected by me / us and it shall be accounted for in turnover of sales while filling of return and due tax if any payable on the sale has been or shall be paid.

Condition: In respect of the Goods covered herein, no credit of the additional duty of customs levied under sub-section(5) of section 3 of the Customs Tariff Act, 1975 have been availed / shall be admissible.

Remarks :

Please make payment to "FUJIFILM INDIA PVT. LTD." Deutsche Bank Account No - 9880301014416.

- * Goods once sold shall not be taken back.
- * Disputes, If any, Shall be subjected to courts of Delhi.
- * Account Payee cheques in favour of "FUJIFILM India Pvt. Ltd."

Warehouse: Bldg C-3, Shri Kalki Logistics Pvt.Ltd., Old Bhiwandi-Agra Road, Dhamangaon,, Distt Thane, Thane- 421302.

For FUJIFILM India Pvt Ltd.

Authorized Signatory

Fujifilm India Pvt Ltd. Reg Office : C-1/114 Ground floor , Opp : Mata Chanana Devi Hospital , Janakpuri, New Delhi - 110058
Phone :- 011 - 45609780 Fax :- 011-49319899 Mail :- contact@fujifilm.com Website :- www.fujifilm.in

FUJIFILM

Customer Code : 1014416

Customer Name : Xedon Media Private Limited

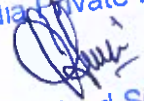
Location : Salem

Period : 01.04.2018 to 16.08.2021

Posting Date	Document No.	Particulars	Doc Type	Assignment	Reference	Text	Debit Amount	Credit Amount
Opening Balance								0.00
28.05.2018	1400003733	Customer Payment	DZ	SAA47877395		SAA47877395		13,160.00
29.05.2018	400004317	Billing Doc.Transfer	RV	1291701694			13,160.00	
12.06.2018	1400004803	Customer Payment	DZ	SAA48494446		SAA48494446		17,600.00
13.06.2018	400005965	Billing Doc.Transfer	RV	1291701760			17,600.00	
31.03.2019	100076729	G/L Account Document	SA			Pyt to Reliance: Debit to Xedon agst refund loan	668,300.00	
26.04.2019	100001808	G/L Account Document	SA			Pyt to Reliance: Debit to Xedon agst refund loan	668,300.00	
							1,367,360.00	30,760.00
							Closing Balance	1,356,500.00

Certified True Copy

For Fujifilm India Private Limited


Authorised Signatory